GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA UNSTARRED QUESTION NO. 1701 TO BE ANSWERED ON 21.12.2022

PENDING DUES OF MGNREGA AND PMAY-G

1701 SMT. RANJEET RANJAN:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Central Government has not yet released the amount of three instalments of MGNREGA to the State of Bihar, which is more than ₹ 2500 crore;
- (b) whether it is also a fact that the amount to be given under Pradhan Mantri Awaas Yojana-Gramin is not being paid in the State;
- (c) whether the development works of the State are not getting hampered due to delay in payments under MGNREGA and Pradhan Mantri Awaas Yojana-Gramin; and
- (d) if so, the State-wise details of the delay in payment under MGNREGA in the country and by when the MGNREGA amount would be paid to the States?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SADHVI NIRANJAN JYOTI)

(a) & (d): Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) is a demand driven wage employment Scheme.

Under Mahatma Gandhi NREGS, States furnish funds release proposals to Government of India. The Ministry releases funds periodically in two tranches with each tranche consisting of one or more installments, keeping in view the "agreed to" Labour Budget, demand for works, opening balance, pace of utilization of funds, pending liabilities, overall performance and subject to submission of relevant documents by the States.

Fund release to the States/UTs is a continuous process and Central Government is committed to making funds available to States/UTs for the implementation of the Scheme as per the demand for work on the ground.

State/UT- wise (including Bihar), details of pending liabilities for material component under Mahatma Gandhi NREGS in the financial year 2022-23 (as on 16.12.2022) is given at **Annexure-I.**

State/UT-wise (including Bihar), details of pending liabilities for wage component under Mahatma Gandhi NREGS as on 16.12.2022 is given at **Annexure-II.**

(b) & (c): Under Pradhan Mantri Awaas Yojana-Gramin (PMAY-G), a total target of 38,62,734 houses had been allocated to the State of Bihar, out of which, 36,93,007 houses have been sanctioned to beneficiaries by the State and 33,66,957 houses have been completed as on 18.12.2022.

Under PMAY-G, the Central Assistance is released to States on the basis of balance targets, committed liabilities, unspent balance available and their compliance to framework for implementation of PMAY-G and directions received from Ministry of Finance from time to time. As on date, Central share of Rs. 27,456.19 crore has been released to State of Bihar for implementation of PMAY-G in the State.

Under Mahatma Gandhi NREGS, 18.65 crore persondays employment has been generated in the State of Bihar as on 19.12.2022 and an amount of Rs. 4631.61 crore has been released to the State of Bihar in the current financial year 2022-23 (as on 16.12.2022). Also the funds are released as per the demand for work on ground under the Scheme.

Annexure-I referred in reply to parts (a)&(d) of Rajya Sabha Unstarred Question No. 1701 dated 21.12.2022

State/UT wise details of pending liabilities for material component under Mahatma Gandhi NREGS in the financial year 2022-23 as on 16.12.2022. Material liabilities SI. No. State/UT (Rs. in crore) Andhra Pradesh 706 1 2 Arunachal Pradesh 3 Assam 4 Bihar 5 Chhattisgarh 6 Goa 7 Gujarat 31 8 Haryana 9 Himachal Pradesh 0 20 10 Jammu and Kashmir 96 11 Jharkhand 346 12 Karnataka 114 13 Kerala 14 Ladakh 0 299 15 Madhya Pradesh 196 16 Maharashtra 17 Manipur 68 73 18 Meghalaya 0 19 Mizoram 67 20 Nagaland 131 21 Odisha 22 Punjab 0 23 Rajasthan 202 24 Sikkim Tamil Nadu 0 25 26 Telangana 182 27 Tripura 28 Uttar Pradesh 29 Uttarakhand 37 30 Andaman & Nicobar 31 Dadra & Nagar Haveli & Daman & Diu 32 Lakshadweep 33 Puducherry West Bengal (2021-22) 2221 34 West Bengal (2022-23) 467 Total 5,485

Annexure-II referred in reply to parts (a)&(d) of Rajya Sabha Unstarred Question No. 1701 dated 21.12.2022

State/UT-wise details of pending liabilities for wage component under Mahatma Gandhi NREGS as on 16.12.2022. Sl No. State/UT Wage liabilities (Rs. in crore) 1 Andhra Pradesh 42 31 Arunachal Pradesh 3 178 Assam 4 Bihar 301 5 Chhattisgarh 0 6 Goa 7 Gujarat 10 8 Haryana 9 Himachal Pradesh 27 10 Jammu and Kashmir Jharkhand 11 276 12 211 Karnataka 13 Kerala 128 14 Ladakh Madhya Pradesh 15 0 Maharashtra 16 17 Manipur 25 18 Meghalaya 19 Mizoram 0 Nagaland 193 20 Odisha 21 0 22 Punjab 23 167 Rajasthan Sikkim 24 25 Tamil Nadu 201 26 Telangana 54 27 Tripura 318 28 Uttar Pradesh Uttarakhand 29 30 Andaman & Nicobar 0 31 Dadra & Nagar Haveli & Daman & Diu 32 Lakshadweep 33 Puducherry West Bengal (2021-22) 1916 34 West Bengal (2022-23) 833 Total 4,919